

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the ____ May 2018.

It is hereby notified to all concerned that Hearing items mentioned at Sl.No.16 to Sl.No.20 of the Advanced Cause List of Court No.1 for Friday, the 11th May 2018 shall stand adjourned.

By order

REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ *517A*

Dated Shillong, the 10th May 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
4. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. The Court Masters, High Court of Meghalaya, Shillong.
11. Notice Board.
12. Office File.


REGISTRAR GENERAL